GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1952 TO BE ANSWERED ON 07.03.2018

THEFT IN TRAINS

†1952. SHRI PRAHLAD SINGH PATEL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of complaints of theft received by the Western Railway during the last three years;
- (b) the number of passengers in Damoh, Katni and Sagar (Madhya Pradesh) who have lodged complaints of theft;
- (c) the measures suggested by the Railways to the general public to check theft and other incidents; and
- (d) whether the Railways propose to install CCTV camera and raise boundary walls at railway stations and if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1952 BY SHRI PRAHLAD SINGH PATEL TO BE ANSWERED IN LOK SABHA ON 07.03.2018 REGARDING THEFT IN TRAINS

- (a) & (b): Policing, including registration of First Information Report (FIR) and its investigation being State subject, Railways does not maintain any data on Indian Penal Code (IPC) crimes. Based on the data received from Government Railway Police Stations, total 7876 complaints of theft have been received over Western Railway and 1922 passengers lodged complaints of theft at Damoh, Katni & Saugor Railway Stations (Madhya Pradesh) during the years 2015, 2016 and 2017.
- (c): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area & passengers and for matters connected therewith.

Besides, the following steps are also being taken by the Railways to aware general public and to check theft and other incidents over Railways -

- On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.
- 2. Surveillance is kept through CCTV cameras, provided at about 394 stations over Indian Railways, to ensure safety and security of passengers.
- 3. Security Help Line number 182 is made operational over Indian Railways for security related assistance to passengers in distress.

- 4. An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.
- Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.
- 6. Through various social media platforms viz. Twitter, Facebook etc., Railways are in regular touch with passengers including women passengers to enhance security of passengers and to address their security concern.
- 7. Drives are conducted from time to time against the entry of unauthorized persons in trains and railway premises.
- 8. Regular coordination is made with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains.
- (d): Ministry of Railways has proposed to provide CCTV based surveillance system at all Railway Stations using Nirbhaya Fund. Railway is constructing boundary wall to prevent the encroachment at vulnerable locations particularly at Stations and its approaches. Boundary wall constructed during 2013-14, 2014-15, 2015-16 & 2016-17 is 128, 102, 193 and 129 Km respectively. In the current year 2017-18 (upto January-2018), 114 Km of boundary wall has been constructed.
